

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 2438  
TO BE ANSWERED ON 04<sup>TH</sup> AUGUST, 2015  
FUNDS FOR COMPUTERISATION OF PDS

2438. SHRIMATI MAUSAM NOOR:  
SHRI SUNIL KUMAR MONDAL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has allocated/proposes to allocate funds for issuance of Digital Ration Cards and overall improvement in Public Distribution System (PDS) management, if so, the details thereof and the steps taken thereon;
- (b) whether the said fund has been expended by the Government and if so, the details thereof State-wise; and
- (c) the reasons for delay, if any, in release of funds along with the present status of computerisation project of PDS?

A N S W E R  
MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI RAM VILAS PASWAN)

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(a) to (c): With a view to modernize the Targeted Public Distribution System (TPDS) Government has initiated a plan scheme on 'End-to-end Computerisation of TPDS Operations' under 12<sup>th</sup> Five Year Plan (2012-17) on cost sharing basis with the States/UTs with funding requirement of Rs. 884.07 crore, which includes Government of India's share of Rs. 489.37 crore and States/UTs share of Rs. 394.70 crore. Costs are being shared on 90:10 basis in respect on North Eastern States and on 50:50 basis with other States/UTs. This scheme comprises activities, namely, digitization of ration cards/beneficiary and other databases, computerization of supply-chain management, setting up of transparency portals, FPS automation etc. Presently there is no proposal for issuance of digital ration cards under the above scheme.

As per reports received from States/UTs, present status of the scheme State/UT-wise is at Annex-I and details of funds released to States/UTs from 2012-13 onwards are at Annex-II. However, implementation is uneven across the country due to delay in finalization of action plans by States/UTs, late submission of their proposals for financial assistance practical problems faced during implementation, etc.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (c) OF THE UNSTARRED QUESTION NO. 2438 FOR ANSWER ON 04.08.2015 IN THE LOK SAHBHA**

**Status of End-to-End Computerization of TPDS Operations**

(as on 30.06.2015)

S.N.	States/UTs	Ration Card Data Digitization *	Online Allocation	Supply-Chain Management	Transparency Portal	Online Grievance	Toll-Free Number
1	Andaman & Nicobar Islands	100%	Partial (South Andaman)	In Progress	Yes	Yes	Yes
2	Andhra Pradesh	100%	Implemented	11 districts	Yes	Yes	Yes
3	Arunachal Pradesh	76%	Few locations	-	Yes	-	Yes
4	Assam	100%	Trial run in 4 districts	-	-	Trial run in 4 districts	Yes
5	Bihar	100%	Implemented	Implemented	Yes	Yes	Yes
6	Chandigarh	100%	Not operational	-	Yes	Yes	Yes
7	Chhattisgarh	100%	Implemented	Implemented	Yes	Yes	Yes
8	Dadra and Nagar Haveli	100%	-	-	Yes	-	Yes
9	Daman and Diu	100%	-	-	Yes	-	-
10	Delhi	100%	Implemented	Implemented	Yes	Yes	Yes
11	Goa	96%	Implemented	Implemented	Yes	Yes	Yes
12	Gujarat	100%	Implemented	In Progress	Yes	Yes	Yes
13	Haryana	100%	Only 4 blocks	-	Yes	Yes	Yes
14	Himachal Pradesh	100%	-	-	Yes	Yes	Yes
15	Jammu and Kashmir	98%	In progress	-	-	-	Yes
16	Jharkhand	100%	3 Districts	-	Yes	Yes	-
17	Karnataka	100%	Implemented	Implemented	Yes	-	Yes
18	Kerala	100%	-	-	Yes	-	Yes
19	Lakshadweep	100%	-	-	-	-	-
20	Madhya Pradesh	100%	Implemented	In progress	Yes	Yes	Yes
21	Maharashtra	100%	Implemented	2 districts	Yes	Yes	Yes
22	Manipur	92%	-	-	-	-	Yes
23	Meghalaya	-	-	-	Yes	Yes	Yes
24	Mizoram	100%	In Progress	-	-	Yes	Yes
25	Nagaland	73%	In Progress	-	Yes	-	Yes
26	Odisha	96%	Implemented	Partially	Yes	Yes	Yes
27	Puducherry	100%	2 divisions	2 divisions	Yes	Yes	-
28	Punjab	79%	-	-	-	-	-
29	Rajasthan	97%	-	-	-	Yes	Yes
30	Sikkim	100%	-	-	Yes	-	Yes
31	Tamil Nadu	100%	Implemented	Implemented	-	-	-
32	Telangana	100%	Implemented	In progress	-	-	Yes
33	Tripura	100%	-	-	-	-	-
34	Uttarakhand	84%	-	-	Yes	-	-
35	Uttar Pradesh	74%	-	-	Yes	Yes	Yes
36	West Bengal	86%	Implemented	In progress	Yes	Yes	Yes
Completion Status		24	13	6	26	21	28

*\*Statement is prepared as per reports received from States/UTs and NIC from time to time.*

**Annex-II****ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (c) OF THE UNSTARRED QUESTION NO. 2438 FOR ANSWER ON 04.08.2015 IN THE LOK SAHBHA****Statement on funds released during 2012-13, 2013-14, 2014-15 and 2015-16 as on 30.06.2015**

		(Rs. in crore)					
S. No.	State/UT	Funds released					Cumulative expenditure reported
		2012-13	2013-14	2014-15	2015-16	Total	
1.	<b>A</b> Andhra Pradesh	-	19.42	1.19	-	20.61	16.79
	<b>B</b> Telengana)						4.38
2.	Arunachal Pradesh			2.00	5.11	7.11	
3.	Assam	-	9.87	9.86	-	19.73	4.00
4.	Bihar	-	17.89		-	17.89	4.99
5.	Chhattisgarh	-	3.35		-	3.35	59.49
6.	Goa	-	1.87		-	1.87	3.53
7.	Himachal Pradesh	-	4.24		-	4.24	4.75
8.	Jammu & Kashmir	-	6.11		-	6.11	2.00
9.	Kerala	-	7.30		-	7.30	0.86
10.	Jharkhand	-	9.47		-	9.47	3.40
11.	Lakshadweep*	-	0.70*	0.70*	-	1.40*	0.02
12.	Madhya Pradesh	5.43	11.91		-	17.34	13.93
13.	Maharashtra	-	20.92		-	20.92	13.00
14.	Manipur	2.60	1.64		-	4.24	0.32
15.	Meghalaya	-	5.51		-	5.51	0.31
16.	Mizoram	4.91	-		-	4.91	1.44
17.	Nagaland	3.39	2.14		-	5.53	5.42
18.	Odisha	11.08	-		-	11.08	4.98
19.	Punjab	7.79	-		-	7.79	0.19
20.	Puducherry	-	-	1.40	-	1.40	
21.	Rajasthan			13.89	-	13.89	5.31
22.	Tamil Nadu	-	11.83		-	11.83	7.00
23.	Tripura	-	5.85		-	5.85	0.85
24.	Uttar Pradesh	-	28.33	2.66	-	30.99	29.07
25.	Uttarakhand	5.24	-		-	5.24	3.93
26.	West Bengal	-	15.17		-	15.17	8.48
27.	Daman & Diu				0.74	0.74	
<b>Total</b>		<b>40.44</b>	<b>183.52</b>	<b>31.70</b>	<b>5.85</b>	<b>261.51</b>	<b>198.44</b>

\* The funds released in 2013-14 could not be utilized by Lakshadweep Admin. On the request of UT Admin., fresh sanction was issued in 2014-15.

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